

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 10th January, 2019.

NOTIFICATION

In the interest of administration, the following transfers and postings of members of H.P. Judicial Service, in the cadre of District Judges/Additional District Judges, are hereby ordered :-

1. The services of Sh. Bahadur Singh, Registrar (Judicial), High Court of H.P. are placed at the disposal of State Government for being posted as President, District Consumer Forum, Una.
2. The services of Sh. Bhuvnesh Awasthi, President, District Consumer Forum, Una on being recalled, are placed at the disposal of Hon'ble the Chief Justice for being posted as one of the Registrars.

Note: This transfer order will take effect from 1.4.2019

**BY ORDER OF HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI- 1487-1511 Dated:-10.1.2019.

Copy forwarded to:

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
3. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General/ Registrar (Vigilance)/ Secretary HPHCLSC/ Registrar (Judicial)/ Registrar (Rules, Judges branch and Protocol)/ Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/Senior Civil Judges/Secretaries, District Legal Services Authorities/Civil Judges /Mobile Traffic Magistrates in the State of H.P.
7. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
8. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
9. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
10. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
11. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
12. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
13. The Accountant General (Audit), H.P., Shimla.
14. The Accountant General (A & E), Shimla, H.P.
15. Both above named officers (by name) for information and necessary action.
16. All the Deputy Commissioners/Superintendents of Police, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. The Registrar (Establishment)/Registrar (Accounts)/All the Additional Registrars, High Court of Himachal Pradesh, Shimla.

19. All the Deputy Registrars/ Assistant Registrars/ Court Masters/ Private Secretaries/ Section Officers/ Chief Librarian/ Public Relations Officer/ Estate Officer/ Protocol Officer, High Court of Himachal Pradesh, Shimla.
20. The Treasury Officer, Capital Treasury, Shimla and District Treasury Officer, Una, H.P.
21. The Director of Estates, H.P., Shimla-171 002.
22. Personal files of the above named officer(s).
23. The NIC Coordinator, High Court for uploading the same in the High Court website today itself.
24. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
25. Guard file.


Registrar General
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